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(c) the steps that are being taken by Government to put a check on fishing activities undertaken by means of angling?

THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (SHRI PRATAP CHANDRA SARANGI): (a) to (c) The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under the Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development and Management of Fisheries provides financial assistance to the State Governments/Union Territories (UTs) for development of fisheries and aquaculture including pisciculture in the country. The broad activities assisted under the CSS for promotion of pisciculture are; integrated development of reservoirs, installation of cages/pens in reservoirs, development of freshwater/brackishwater aquaculture, development of water logged area, development of cold water fisheries, productive utilization of inland saline/alkaline waters for aquaculture, rejuvenation of Urban/ Semi-Urban/ Rural Lakes/Tanks, stocking of fish fingerlings in beels/wetland and promotion of Re-circulatory Aquaculture System (RAS). Under the CSS, the central funds of ₹ 1464.43 crore has been released during past four financial years (2015-16 to 2018-19) to the State Governments/Union Territories (UTs) for development of fisheries and aquaculture including pisciculture.

Aid to fishermen affected by natural disasters

822. SHRI HUSAIN DALWAI: Will the Minister of ANIMAL HUSBANDRY, DAIRYING AND FISHERIES be pleased to state:

(a) whether any policy has been formulated to secure or aid fishermen against natural disasters, if so, the details thereof and if not, the reasons therefor; and

(b) whether the Ministry has provided any relief and compensation to fishermen who were severely hit by Gaja cyclone last year and Fani cyclone this year, if so, the details of funds allocated and policies formulated for their rehabilitation and restoration of livelihood following such cyclones?

THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (SHRI PRATAP CHANDRA SARANGI): (a) There are institutional mechanisms at the National and State level for effective management of natural disasters. As reported by Disaster Management Division, Ministry of Home Affairs (MHA), though the primary responsibility for disaster management rests with the State Governments, Central Government extends all possible logistics and financial supports to the States to supplement their efforts to meet the situation effectively. The concerned State Governments

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undertake assessment of damage and provide financial relief in the wake of natural disasters including cyclone, from the State Disaster Response Fund (SDRF) already placed at their disposal. Additional financial assistance is extended from the National Disaster Response Fund (NDRF) by following the laid down procedure by MHA. Financial assistance under SDRF/NDRF in the wake of natural disasters is by way of relief and not for compensation of loss suffered/ claimed. Items and Norms of financial assistance under SDRF/NDRF inter alia includes assistance to fisherman.

(b) With regard to damages to Fisheries Sector by Cyclone 'Gaja', the Central Government inter alia had approved the assistance of ₹3.88 crore to the State of Tamil Nadu and ₹0.83 crore to the Union Territory of Puducherry and released the amount.' Further, in order to support the affected people of the States due to cyclone 'Fani', Central Government has released in advance an assistance of ₹ 1086 crore (₹ 340.875 crore to Odisha, ₹ 200.25 crore to Andhra Pradesh, ₹ 235.50 crore to West Bengal and ₹ 309.375 crore to Tamil Nadu) from SDRF on 29th April 2019. In pursuance to the visit made by Hon' ble Prime Minister to Odisha after the cyclone 'Fani', Central Government released additional amount of ₹ 1000 crore to Government of Odisha on 7th May 2019. The medium and long term reconstruction and rehabilitation measures falls outside the purview of the norms/guidelines of SDRF/NDRF. Accordingly, State Governments are required to suitably address/undertake all necessary measures for rehabilitation, reconstruction and mitigation of medium/long terms works activities and allocate sufficient funds under ongoing regular scheme/plan etc.

Blood bank of animals

823. SHRI MOHD. ALI KHAN: Will the Minister of ANIMAL HUSBANDRY, DAIRYING AND FISHERIES be pleased to state:

- (a) whether there are any blood banks for animals in the country;
- (b) if so, the details thereof; and

(c) if not, whether there is any proposal with Government to start blood bank for animals?

THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (DR. SANJEEV KUMAR BALYAN): (a) and (b) Yes. As per information gathered, there is one blood bank for animals in the country. This is functioning under the Tamil Nadu Veterinary and Animal Sciences University as "TANUVAS Animal Blood Bank" Department of Clinics, Madras Veterinary College Teaching Hospital, Vepery, Chennai-600007, Tamil Nadu.